

(c) No, Sir. The lower grade Draughtsman, in addition on their normal line of promotion to Higher Grade Draughtsman, are eligible like other cadres for 'off the normal line promotion to compete or 15 per cent quota reserved in the cadre of Junior Engineer (Pay Scale Rs. 425-700) and 100 per cent vacancies in the cadre of Repeater Station Assistants, Phone Inspectors, Auto Exchange Assistants and Wireless Operators (Pay Scale Rs. 380-560) for departmental candidates.

(d) Does not arise; however a proposal to introduce Selection Grade in the cadre of Higher Grade Draughtsman was considered by the P&T Department in the recent past in consultation with Ministry of Finance. Since the creation of Selection Grade was only to remove stagnation in a cadre the proposal could not be accepted due to the fact that there is no stagnation in the cadre of Higher Grade Draughtsman at present.

Gundu Rao Committee Report

3306. SHRI HARINATH MISRA: Will the Minister of AGRICULTURE be pleased to state:

(a) the year in which report of the Committee on Rehabilitation and Modernisation of Sugar Factories in India, popularly known as 'Gundu Rao Committee Report' was published,

(b) the terms of reference of the Committee; and

(c) how far the recommendations of the Committee have been implemented in various States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Committee on Rehabilitation and Modernisation of Sugar Factories in India popularly known as 'Gundu Rao Committee' submitted its report to the Government on 30th June, 1965. The

said report was however, published in 1968.

(b) The terms of reference of the Committee were as follows:—

(a) To investigate into the position and problems of uneconomic units in the sugar industry.

(b) To recommend whether the problems could be tackled on the basis of individual units or combination of units or of areas in which such units predominate.

(c) To suggest measures whereby the uneconomic units can be made economic, such as:

(i) by expansion of existing units;

(ii) by rehabilitation and modernisation of plants;

(iii) by increasing production of sugarcane in the area;

(iv) by schemes of merger and solution of consequential problems of surplus labour;

(v) by effecting economy in the consumption of fuel and utilisation of by-products; and

(vi) such other measures as the Committee may consider reasonable and feasible.

(d) To assess the financial costs involved in the measures recommended and to suggest ways and means of assisting the industry in raising necessary funds either out of its own resources or of borrowing from banks or from loans and other measures of financial assistance from the Central and State Governments.

(c) Since the report is 15 years old, due to efflux of time and non-availability of concerned records it will not be possible to give at this late date details of implementation of the recommendation in the State.